

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2652
ANSWERED ON:28.08.2012
ENVIRONMENTAL CLEARANCE FOR BORDER PROJECT
Mahto Shri Baidyanath Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain projects proposed to be implemented for the safety of borders are pending for want of environmental clearance; and

(b) if so, the details thereof and the time by which these are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Following projects for the safety of borders are pending for implementation for want of environmental clearances.

(i) Border fencing and roads in Dampa Tiger Reserve in Mizoram

(ii) Stretches of Gaduli – Santalpur road project in Gujarat passing through wildlife sanctuaries

(iii) Construction of Chitkul-Dumtli road in Himachal Pradesh

In addition, construction of some Border Out Posts (BOPs) in Dampa Tiger Reserve and Sundarbans (West Bengal) are also pending for want of environmental clearance.